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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CRL.M.C. 3286/2022**

X

..... Petitioner

Through: Mr. Kapil Sankhla, Mr. Akhilesh Aggarwal, Mr. Robin Baisoya, Ms. Fagun Sharma, Advocates.

versus

STATE (NCT) DELHI & ANR.

..... Respondents

Through: Mr. Tarang Srivastava, APP for the State with SI Ashish, P.S.: Shaheen Bagh and SI Lalit Kumar, P.S.: Sadars Bazar.

Mr. N. Hariharan, Senior Advocate with Mr. Pritam, Mr. D.K. Khatana, Mr. Hitesh Kumar, Mr. Punya Rekha, Mr. Prateek Bhalla, Advocates for R2.

CORAM:

HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI

ORDER

01.05.2023

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Re-notify on 17th May 2023.

ANUP JAIRAM BHAMBHANI, J

MAY 1, 2023/uj